ployees, misuse of property of the Institute and irregularities in the func-\_, tioning of the Institutes, occupation of - accommodation for residential purposes by the Administrator in the Yogashram's premises without payment of any rent and employment of retired persons etc.

<sup>1</sup> (b) The matter is receiving attention of the Government.

## Charges against the Administrator of the Central Research Institute-cum-Vishwayatan Ashram

1805. SHRI SUJAN SINGH: WiH the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government's attention has been drawn to a press report which appeared in the 'ECHO' of the 3rd July, 1978, levelling serious charges against the present Administrator of the Central Research Institute-cum-Vishwayatan Ashram in New Delhi; and
- (b) whether Government propose to institute any enquiry in the matter; if not, what are the reasons therefor and what action Government propose to take in the matter?

THE MINISTER OF STATE IN THE MINISIRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) Yes, Sir.

(b) The matter is receiving attention of the Government.

## Selection grade to trained-graduate teachers and laboratory assistants

1826. SHRI GTAN CHAND TOTTT: Will the Minister of EDUCATION, -SOCIAL WELFARE AND CULTURE be pleased to refer to the reply to Unstan-ed Question 180 given in the Rajya Sabha on the 16th November, 1977 and State:

- (a) whether it is a fact that selection grade at the rate of 15 per cent is being given to all categories of trained graduate teachers and at 29 per cent to laboratory assistants working in the Delhi Administration schools;
- (b) whether a common seniority list for the trained graduate teachers and laboratory assistants has been prepared for the Ramjas School which are treated as one unit;
- (c) whether the Delhi Administration have approved a *common* seniority list of all categories of Ramjas School teachers except the categories of trained graduate teachers and the laboratory assistants;
- (d) whether selection grade has been permitted to first fifteen trained graduate teachers and no selection grade is given to the laboratory assist ants in the Ramjas Schools; and
- (e) if so, what are the reasons for the disparity and what steps are being taken to give selection grade to all the trained graduate teachers and la boratory assistants in the Ramjas Schools?

THE MINISTER OF STATE IN THE MINISTRY OF FDUC 'VTION, SOCIAL WELFARE AND CULTURE (SHRIMATI RENUKA DEVI BAR-KATAKI): (a) Yes, Sir.

- (b) Prior to coming into force of the Delhi School Education Act/Rules, 1973 the Management had a common rc-noritv list for different categories of th-? t^hsrs including the T.G.T. and Laboratory As -istants for the group of the Rami as Schools run by the Management. Under the Act/Rules ibid, each school has to be treated as a separate legal entity. As such ihe Management is required under the aforesaid Act/Rules to prepare seniority list of diff?rent categories of teachers for each school separately.
- (c) In view of reply to part (b), question does not arise.